

MADHYA PRADESH STATE JUDICIAL ACADEMY, HIGH COURT OF M.P., JABALPUR
Schedule of the First Phase Induction Course for newly appointed Civil Judges Class - II from 2019 Batch
(25.03.2019-19.04.2019)

(First Week – 25.03.2019 to 30.03.2019)

DATE/ DAY	SESSION – I 10.00 am to 10.30 am	SESSION – II 10.30 am to 11.45 am		SESSION – III 12.00 noon to 1.15 pm		SESSION – IV 2.00 pm to 3.00 pm		SESSION – V 3.15 pm to 4.15 pm		SESSION – VI 4.30 pm to 5.30 pm
25.03.2019 (Monday)	Inauguration of the Course – By Officers of the Academy	(i) Introduction of Faculty Members and participants with regard to their educational and family background, hobbies, previous experience, etc. (ii) Brief overview of the Course, methodology & its objective (iii) Testing the language proficiency (Hindi & English) (Contd....) – By Officers of the Academy	T E A B R E A K	(i) Introduction of Faculty Members and participants with regard to their educational and family background, hobbies, previous experience, etc. (ii) Brief overview of the Course, methodology & its objective (iii) Testing the language proficiency (Hindi & English) (Contd....) – By Officers of the Academy	L U N C H B R E A K	(i) Introduction of Faculty Members and participants with regard to their educational and family background, hobbies, previous experience, etc. (ii) Brief overview of the Course, methodology & its objective (iii) Testing the language proficiency (Hindi & English) (Contd....) – By Officers of the Academy	T E A B R E A K	(i) Introduction of Faculty Members and participants with regard to their educational and family background, hobbies, previous experience, etc. (ii) Brief overview of the Course, methodology & its objective (iii) Testing the language proficiency (Hindi & English) – By Officers of the Academy	H E A L T H B R E A K	Use of Library and Law search tools – By Shri Awdhesh Gupta, Faculty Senior, MPSJA & Shri Yashpal Singh, O.S.D., MPSJA
26.03.2019 (Tuesday)	Discussion on material/ recap of preceding day's learning – By Officers of the Academy	An overview of the Constitution and Classification of Civil Courts and Jurisdiction – Pecuniary and Territorial aspects (Contd.....) – By Pradeep Kumar Vyas, Director, MPSJA		An overview of the Constitution and Classification of Civil Courts and Jurisdiction – Subject matter aspects – By Pradeep Kumar Vyas, Director, MPSJA		Oath of a Judge – How to be a good judge – Conduct and attributes (Contd...) – By Shri Awdhesh Gupta, Faculty Senior, MPSJA		Oath of a Judge – How to be a good judge – Conduct and attributes – By Shri Awdhesh Gupta, Faculty Senior, MPSJA		Overview of the programme – The concept of Language – By Shri Kevin Pereira, Jabalpur
27.03.2019 (Wednesday)	Discussion on material/ recap of preceding day's learning – By Officers of the Academy	Kinds of suits generally instituted – Scrutiny of plaint, initial requisites for taking cognizance of a suit (Contd.....) – By Smt. Sangeeta Yadav, Faculty Junior, MPSJA		Kinds of suits generally instituted – Scrutiny of plaint, initial requisites for taking cognizance of a suit – By Smt. Sangeeta Yadav, Faculty Junior, MPSJA		Parties to the suits and their representation by Pleaders/ Attorney/ Agents – By Shri Yashpal Singh, O.S.D., MPSJA		Role and duties of Civil Reader – By Pradeep Kumar Vyas, Director, MPSJA & Ms. Swati Bajaj, O.S.D., MPSJA		Our greatest human strengths – By Shri Kevin Pereira, Jabalpur

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28.03.2019 (Thursday)	Discussion on material/ recap of preceding day's learning – By Officers of the Academy	Return and rejection of plaint – By Shri Awdhesh Gupta, Faculty Senior, MPSJA	Issuance and service of summons in Civil Matter – By Shri Sudeep Kumar Shrivastava, Additional Director, MPSJA	Discussion on law relating to consequence of non-appearance of parties (Order 9 CPC) – By Shri Yashpal Singh, O.S.D., MPSJA	Role and duties of Execution Clerk – By Pradeep Kumar Vyas, Director, MPSJA & Ms. Swati Bajaj, O.S.D., MPSJA	Public Speaking Session – The importance of English today – By Shri Kevin Pereira, Jabalpur
29.03.2019 (Friday)	Discussion on material/ recap of preceding day's learning –By Officers of the Academy	Written Statement, Counter – Claim and Set off – By Shri Yashpal Singh, O.S.D., MPSJA	Pre-trial preparations- Examination of parties by the Court, interrogatories, discovery and inspection of documents, production, impounding and return of documents (Orders 10, 11 & 12 CPC) (Contd....) – By Shri Sudeep Kumar Shrivastava, Additional Director, MPSJA	Pre-trial preparations – Examination of parties by the Court, interrogatories, discovery and inspection of documents, production, impounding and return of documents (Orders 10, 11 & 12 CPC) – By Shri Sudeep Kumar Shrivastava, Additional Director, MPSJA	Role and duties of D.W., Board Peon and Steno – By Pradeep Kumar Vyas, Director, MPSJA & Ms. Swati Bajaj, O.S.D., MPSJA	The power of Positive Attitude – By Shri Kevin Pereira, Jabalpur
30.03.2019 (Saturday)	Discussion on material/ recap of preceding day's learning –By Officers of the Academy	Framing of issues – By Pradeep Kumar Vyas Director, MPSJA & Ms. Swati Bajaj, O.S.D., MPSJA	Settling date, preparation of Civil Case before recording of evidence, list of witnesses and summoning of witnesses – By Shri Sudeep Kumar Shrivastava, Additional Director, MPSJA	Discussion on Section 89 CPC and Order 10 Rule 1A, 1B & 1C CPC – By Shri Rajeev Karmahe, Registrar-cum-Secretary, HCLSC, Jabalpur	Role and duties of Record Keeper – By Pradeep Kumar Vyas, Director, MPSJA & Ms. Swati Bajaj, O.S.D., MPSJA	Public Speaking Session – My definition of Success – By Shri Kevin Pereira, Jabalpur

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 - (4) Yoga sessions shall be conducted every day from 7.00 am to 8.30 am from 26.03.2019 in which participation is mandatory.

DIRECTOR

MADHYA PRADESH STATE JUDICIAL ACADEMY, HIGH COURT OF M.P., JABALPUR
Schedule of the First Phase Induction Course for newly appointed Civil Judges Class - II from 2019 Batch
(25.03.2019-19.04.2019)

(Second Week – 01.04.2019 to 05.04.2019)

DATE/DAY	SESSION – I 10.00 am to 10.30 am	SESSION – II 10.30 am to 11.45 am	SESSION – III 12.00 noon to 1.15 pm	SESSION – IV 2.00 pm to 3.00 pm	SESSION – V 3.15 pm to 4.15 pm	SESSION – VI 4.30 pm to 5.30 pm
01.04.2019 (Monday)	Discussion on material/recap of preceding day's learning – By Officers of the Academy	Recording of evidence in Civil Cases and Examination of witnesses under Order 18 CPC, Exhibition/admissibility of documents – By Shri Sudeep Kumar Shrivastava, Additional Director, MPSJA	Discussion on Order 6 Rule 17 CPC, 1908 – By Ms. Swati Bajaj, O.S.D., MPSJA	Discussion on Order 23 CPC, 1908 – By Smt. Sangeeta Yadav, Faculty Junior, MPSJA	Role and duties of Nazir and Sale Amin – By Pradeep Kumar Vyas, Director, MPSJA & Ms. Swati Bajaj, O.S.D., MPSJA	Ultimate Success – By Shri Kevin Pereira, Jabalpur
02.04.2019 (Tuesday)	Discussion on material/recap of preceding day's learning – By Officers of the Academy	Law relating to temporary injunction – Principles and procedure – By Pradeep Kumar Vyas, Director, MPSJA	Key issues relating to primary and secondary Evidence – By Shri Awdhesh Gupta, Faculty Senior, MPSJA	An introduction to Electronic Evidence – By Shri Yashpal Singh, O.S.D., MPSJA	Role and duties of Head Copyist and Assistant Copyist – By Pradeep Kumar Vyas, Director, MPSJA & Ms. Swati Bajaj, O.S.D., MPSJA	Public Speaking Session – Happiness – By Shri Kevin Pereira, Jabalpur
03.04.2019 (Wednesday)	Discussion on material/ recap of preceding day's learning – By Officers of the Academy	Time, Stress and Self Management – By Pradeep Kumar Vyas, Director, MPSJA	General Clauses Act, 1897 and Madhya Pradesh General Clauses Act, 1957 – Important Provisions – By Shri Awdhesh Gupta, Faculty Senior, MPSJA	Computation of period of limitation, exclusion of time, effect of legal disability, death and fraud, effect of written acknowledgment of payment/important provisions on law of limitation (Contd...) – By Smt. Sangeeta Yadav, Faculty Junior, MPSJA	Computation of period of limitation, exclusion of time, effect of legal disability, death and fraud, effect of written acknowledgment of payment/important provisions on law of limitation – By Smt. Sangeeta Yadav, Faculty Junior, MPSJA	Ultimate Happiness – By Shri Kevin Pereira, Jabalpur

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04.04.2019 (Thursday)	Discussion on material/recap of preceding day's learning – By Officers of the Academy	Suit by indigent person – Notification under Section 35 of the Court Fees Act – Procedure – By Shri Awdhesh Gupta, Faculty Senior, MPSJA	T E A B R E A K	Introduction to CIS 3.0, e-Courts Services App, NJDG portal and case management through ICT (Contd....) – By Shri Yashpal Singh, O.S.D., MPSJA	L U N C H B R E A K	Introduction to CIS 3.0, e-Courts Services App, NJDG portal and case management through ICT – By Shri Yashpal Singh, O.S.D., MPSJA	T E A B R E A K	Role and duties of Accountant and S.W. – By Pradeep Kumar Vyas, Director, MPSJA & Ms. Swati Bajaj, O.S.D., MPSJA	H E A L T H B R E A K	Public Speaking Session – Topic of Participants Choice – By Shri Kevin Pereira, Jabalpur
05.04.2019 (Friday)	Discussion on material/recap of preceding day's learning – By Officers of the Academy	Judicial notice and presumptions under Evidence Act – By Shri Sudeep Kumar Shrivastava, Additional Director, MPSJA		Key issues relating to Arrest, custody, remand and bail (Contd..) – By Pradeep Kumar Vyas, Director, MPSJA		Key issues relating to Arrest, custody, remand and bail – By Pradeep Kumar Vyas, Director, MPSJA		Framing of Charges – By Shri Awdhesh Gupta, Faculty Senior, MPSJA		Public Speaking Session – An Awesome Life – By Shri Kevin Pereira, Jabalpur

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Schedule of the First Phase Induction Course for newly appointed Civil Judges Class - II from 2019 Batch
(25.03.2019-19.04.2019)

(Third Week – 08.04.2019 to 12.04.2019)

DATE/ DAY	SESSION – I 10.00 am to 10.30 am	SESSION – II 10.30 am to 11.45 am		SESSION – III 12.00 noon to 1.15 pm		SESSION – IV 2.00 pm to 3.00 pm		SESSION – V 3.15 pm to 4.15 pm		SESSION – VI 4.30 pm to 5.30 pm
08.04.2019 (Monday)	Discussion on material/recap of preceding day's learning – By Officers of the Academy	Matters regarding Police Challan, F.R., E.R. and statutory bars and limitation in cognizance of cases (Contd...) – By Shri Sudeep Kumar Shrivastava, Additional Director, MPSJA		Matters regarding Police Challan, F.R., E.R. and statutory bars and limitation in cognizance of cases – By Shri Sudeep Kumar Shrivastava, Additional Director, MPSJA		Cognizance in complaint cases (Contd...) – By Shri Vidhan Maheshwari, Assistant Director, MPSJA		Cognizance in complaint cases – By Shri Vidhan Maheshwari, Assistant Director, MPSJA		--
09.04.2019 (Tuesday)	Discussion on material/ recap of preceding day's learning – By Officers of the Academy	Key issues relating to O. 22 C.P.C. – By Shri Sudeep Kumar Shrivastava, Additional Director, MPSJA	T E A B R E A K	Marshalling and appreciation of evidence in civil cases – By Shri Awdhesh Gupta, Faculty Senior, MPSJA	L U N C H B R E A K	Key issues relating to issuance of commissions for local investigation under O. 26 R. 9 CPC – By Pradeep Kumar Vyas, Director, MPSJA	T E A B R E A K	Suit by or against minor and persons of unsound mind – By Smt. Sangeeta Yadav, Faculty Junior, MPSJA	H E A L T H B R E A K	Legal writing skills – English – By Ms. Anamika Sisodia Legal writing skills – Hindi – By Shri Sudeep Kumar Shrivastava, Additional Director, MPSJA & Smt. Sangeeta Yadav, Faculty Junior, MPSJA
10.04.2019 (Wednesday)	Discussion on material/ recap of preceding day's learning – By Officers of the Academy	Judgment writing in civil cases – By Pradeep Kumar Vyas, Director, MPSJA		Framing of decree; preliminary and final By Shri Sudeep Kumar Shrivastava, Additional Director, MPSJA		Commencement of trial in criminal cases – Some procedural aspects – Committal proceedings (Sections 209 & 323 Cr.P.C.) – By Shri Yashpal Singh, O.S.D., MPSJA		Role and duties of Malkhana Nazir and Librarian – By Pradeep Kumar Vyas, Director, MPSJA & Ms. Swati Bajaj, O.S.D., MPSJA		Legal writing skills – English – By Ms. Anamika Sisodia Legal writing skills – Hindi – By Shri Sudeep Kumar Shrivastava, Additional Director, MPSJA & Smt. Sangeeta Yadav, Faculty Junior, MPSJA

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11.04.2019 (Thursday)	Discussion on material/ recap of preceding day's learning – By Officers of the Academy	Examination of witness – General discussion on various provisions of Evidence Act regarding examination of witness (Sections 134 to 165) (Contd...) – By Smt. Sangeeta Yadav, Faculty Junior, MPSJA	Examination of witness – General discussion on various provisions of Evidence Act regarding examination of witness (Sections 134 to 165) – By Smt. Sangeeta Yadav, Faculty Junior, MPSJA	Withdrawal of criminal case, compounding of offence, stay of proceeding and effect of non-appearance/death of accused and complainant – By Shri Awdhesh Gupta, Faculty Senior, MPSJA	Role and duties of Clerk of Court and Deputy Clerk of Court – By Pradeep Kumar Vyas, Director, MPSJA & Ms. Swati Bajaj, O.S.D., MPSJA	Legal writing skills – English – By Ms. Anamika Sisodia Legal writing skills – Hindi – By Shri Sudeep Kumar Shrivastava, Additional Director, MPSJA & Smt. Sangeeta Yadav, Faculty Junior, MPSJA
12.04.2019 (Friday)	Discussion on material/ recap of preceding day's learning –By Officers of the Academy	Issuance of execution of processes in criminal cases, appearance of accused, coercive measures to secure attendance of accused and witnesses (Contd...) – By Shri Sudeep Kumar Shrivastava, Additional Director, MPSJA	Issuance of execution of processes in criminal cases, appearance of accused, coercive measures to secure attendance of accused and witnesses – By Shri Sudeep Kumar Shrivastava, Additional Director, MPSJA	Examination of accused and issues relating to defence evidence – By Ms. Swati Bajaj, O.S.D., MPSJA	Interactive Session on role and duties of all stakeholders of District Judiciary – By Pradeep Kumar Vyas, Director, MPSJA & Ms. Swati Bajaj, O.S.D., MPSJA	Legal writing skills – English – By Ms. Anamika Sisodia Legal writing skills – Hindi – By Shri Sudeep Kumar Shrivastava, Additional Director, MPSJA

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(Fourth Week – 15.04.2019 to 19.04.2019)

DATE/ DAY	SESSION – I 10.00 am to 10.30 am	SESSION – II 10.30 am to 11.45 am		SESSION – III 12.00 noon to 1.15 pm		SESSION – IV 2.00 pm to 3.00 pm		SESSION – V 3.15 pm to 4.15 pm		SESSION – VI 4.30 pm to 5.30 pm
15.04.2019 (Monday)	Discussion on material/ recap of preceding day's learning –By Officers of the Academy	Marshalling and appreciation of evidence in criminal cases (Contd..) – By Pradeep Kumar Vyas, Director, MPSJA	T E A B R E A K	Marshalling and appreciation of evidence in criminal cases – By Pradeep Kumar Vyas, Director, MPSJA	L U N C H B R E A K	Discussion on – (i) Proceedings under Section 319 Cr.P.C. (ii) Applications of Sections 311 and 91 Cr.P.C. – By Shri Sudeep Kumar Shrivastava, Additional Director, MPSJA	T E A B R E A K	Statement recorded by Police during investigation and its use in trial or inquiry (Sections 161 & 162 Cr.P.C. and Section 145 Evidence Act) – By Smt. Sangeeta Yadav, Faculty Junior, MPSJA	H E A L T H B R E A K	Legal writing skills – English – By Ms. Anamika Sisodia Legal writing skills – Hindi – By Shri Sudeep Kumar Shrivastava, Additional Director, MPSJA & Smt. Sangeeta Yadav, Faculty Junior, MPSJA
16.04.2019 (Tuesday)	Discussion on material/ recap of preceding day's learning – By Officers of the Academy	Judgment writing in criminal cases – By Pradeep Kumar Vyas, Director, MPSJA		Issues relating to administrative control and official correspondence – By Shri R.K. Mishra, Divisional Pension Officer, Jabalpur Division, Jabalpur		Key issues relating to offences under Public Gambling Act, Water Pollution Act, Environment Protection Act and Lok Sampatti Virupan Adhiniyam (Contd...) – By Shri Yashpal Singh, O.S.D., MPSJA		Key issues relating to offences under Public Gambling Act, Water Pollution Act, Environment Protection Act and Lok Sampatti Virupan Adhiniyam – By Shri Yashpal Singh, O.S.D., MPSJA		Legal writing skills – English – By Ms. Anamika Sisodia Legal writing skills – Hindi – By Shri Sudeep Kumar Shrivastava, Additional Director, MPSJA & Smt. Sangeeta Yadav, Faculty Junior, MPSJA
17.04.2019 (Wednesday)	Discussion on material/ recap of preceding day's learning – By Officers of the Academy	Key issues relating to Summons Trial, Warrant Trial and Summary Trial (Contd...) – By Pradeep Kumar Vyas, Director, MPSJA		Key issues relating to Summons Trial, Warrant Trial and Summary Trial – By Pradeep Kumar Vyas, Director, MPSJA		Attachment before judgment, arrest before judgment and appointment of Receiver – By Shri Yashpal Singh, O.S.D., MPSJA		Breach of interim injunction – Effect – By Ms. Swati Bajaj, O.S.D., MPSJA		Legal writing skills – English – By Ms. Anamika Sisodia Legal writing skills – Hindi – By Shri Sudeep Kumar Shrivastava, Additional Director, MPSJA & Smt. Sangeeta Yadav, Faculty Junior, MPSJA

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18.04.2019 (Thursday)	Discussion on material/ recap of preceding day's learning – By Officers of the Academy	An overview of Specific Relief Act, 1963 (Contd...) – By Shri Yashpal Singh, O.S.D., MPSJA	An overview of Specific Relief Act, 1963 – By Shri Yashpal Singh, O.S.D., MPSJA	Interim custody of seized property in criminal cases (Section 451 Cr.P.C.) – By Pradeep Kumar Vyas, Director, MPSJA	Importance of Information Technology in Judicial Work and details of e-court mission mode project – By Shri K.S. Kushwah, Registrar (IT), High Court of M.P., Jabalpur	Legal writing skills – English – By Ms. Anamika Sisodia Legal writing skills – Hindi – By Shri Sudeep Kumar Shrivastava, Additional Director, MPSJA & Smt. Sangeeta Yadav, Faculty Junior, MPSJA
19.04.2019 (Friday)	Discussion on material/ recap of preceding day's learning – By Officers of the Academy	Key issues relating to P.C. & P.N.D.T. Act, 1994 – By Shri Yashpal Singh, O.S.D., MPSJA	Impact Assessment of Induction Course in civil matters through random questions – By Officers of the Academy	Impact Assessment of Induction Course in criminal matters through random questions – By Officers of the Academy	Open Interactive Session followed by Valedictory Session – By Officers of the Academy	

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